

DIVISION BENCH
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2046(KB)2019
IA(I.B.C)/953(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	ORBIT TOWERS PRIVATE LIMITED VS SAMPURNA SUPPLIERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Avik Chaudhuri, Adv.] For Liquidator

ORDER

1. Ld. Counsel for Liquidator present.

2. **IA(I.B.C)/953(KB)2024**

a) This application has been filed by Liquidator (the Applicant herein) to place on record the list of stakeholders prepared under Regulation 31(1) of IBBI (Liquidation Process) Regulations, 2016 which is placed at Page No. 25. This application is supported by an Affidavit, which is placed at Page No. 14 of this application. List of stakeholders is taken on record and accordingly, this application is **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**